

DAILY BOARD
H.H.J. SHRI. MILIND V. KURTADIKAR
C.R. NO.42
DATE : 15-07-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	NDPS Case No.185/18	ANC Ghatkopar Vs Taufiq Rafiq Khan	Order on Exh. (Bail Appln)	
2	BA 864/20	Krishnamurthi Kaunder Vs ANC		
3	RA 466/20	NCB Vs Sunny Ocha Iyke		
4	RA 10/20	Bandra P. Stn Vs Yunus Khan		
5	RA 35/20	ANC Bandra Vs Rajesh Tulshidas Joshi		
6	RA 93/20	ANC Worli VS Saba Shaikh		
7	Cri Rev 964/17	Dr.Sheela Kesarkar Vs The State	Order	
8	Cri Rev 718/18	Jerry Joseph(Ori. Complainant) Vs Mulund P. Stn.	Order	
9	NDPS 76/17			Matter Transfer from C.R. No.44
10	NDPS 226/15@64/17@20/19		Hrg. BA(Exh.)	Matter Transfer from C.R. No.44

DAILY BOARD
H.H.J. SHRI. MILIND V. KURTADIKAR
C.R. NO.42
DATE : 09-07-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	NDPS 140/16	ANC V/S Kadar Mohd Ali Shaikh	Judgment	
2	Bail appln 285/20	NCB V/S Shivam Piyush Hindia	Hearing	
3	Bail appln 286/20	NCB V/S Shivam Piyush Hindia	Hearing	
4	Bail appln 287/20	NCB V/S Shivam Piyush Hindia	Hearing	
5	Bail appln 288/20	NCB V/S Shivam Piyush Hindia	Hearing	
6	Bail appln 660/20	NCB V/S Shivam Piyush Hindia	Order	
7	Revision 718/18	Jerry Joseph V/S Mulund p stn	Order	
8	Remand appln 100/20	ANC V/S Aiteshan Mohd Rafique Ansari @ Shaan @ Veernal	Appearance	
9	Bail appln 210/20	Aiteshan Mohd Rafique Ansari @ Shaan @ Veernal V/S ANC Worli unit	Hearing	